

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
SPECIAL BENCH**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
22.09.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE.**

**CP (IB) No. 197/95/HDB/2022**

U/s 7 of IBC, 2016

**IN THE MATTER OF:**

**Pridhvi Asset Reconstruction & Securitisation Company Ltd ... Petitioner**

Vs.

Mr. Kongara Naveen  
(Sri Pavana Keerthi Hotels India Pvt Ltd)

**... Respondents**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Ld. Counsel Shri. VVSN Raju for the Petitioner, Ld. Counsel Shri. P Pratap for the Personal Guarantor and Ld. RP, Shri. G Venkata Subba Rao present.

At request of both the sides, list the matter for hearing on 31.10.2022.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**